

sufferers have been selected from Assam for the said Copper Plate awards although there are large number of eligible political sufferers in the State ; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. G. PANT) : (a) to (d). Tamrapatras are to be presented at ceremonies held from month to month throughout the 25th Jayanti Year to all those who had undergone imprisonment for six months in the cause of freedom. The total list for Assam is therefore still being prepared by the Assam Government.

The first of these ceremonies held on 15.8.1972 was limited to only 1,000 freedom fighters from all over the country. The list of those from Assam who were invited to the first ceremony is laid on the Table of the House. [*Placed in Library. See No. LT. 3393/72*]. It is based upon selections made by the Assam Government, in the light of the criteria laid down by the Government of India.

**Ordinance for take over of Educational Institutions run by Certain Communities in Kerala**

2202. SHRI N. K. SANGHI :  
SHRI S. M. BANERJEE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Kerala Government have approached the Centre on promulgation of an Ordinance by State Government to enable it to take over the educational institutions run by certain communities in Kerala, as managements of these institutions refuse to re open them, resulting in a large number of students being denied the educational facilities ; and

(b) if so, the reaction of Central Government and the circumstances that led to the managements to close down the institutions ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b). The Government of Kerala have forwarded for instructions of the President, the Kerala Private Colleges (Regulation of Management) Ordinance, 1972 which seeks to empower the State Government to take over the management of the private Colleges in Kerala temporarily. The draft Ordinance is under consideration.

**Setting up of Special Cell for Atomic Minerals**

2203. SHRI RAJDEO SINGH : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government propose to set up a special cell for coordinating and investigating atomic minerals in the country ; and

(b) whether the results of primary investigations are promising ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : (a) No, Sir. The Atomic Minerals Divisions of the Department of Atomic Energy is responsible for survey, prospecting and exploratory development of atomic minerals which are required for the atomic energy programme.

(b) Yes, Sir. The details are given in the Annual Reports of the Department of Atomic Energy which are circulated to the Honourable Members and copies of which are available in the Parliament Library.

**Programme for providing Self-employment to Educated Persons in Rural Sector**

2204. SHRI NIHAR LASKAR : Will the Minister of PLANNING be pleased to state whether a new programme is proposed to be launched for providing self-employment to educated persons in the rural sector ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : There is no specific programme under consideration of Government for providing self-employment to educated persons in the rural sector. However, the following schemes initiated by Government of India in 1971-72 are likely to provide opportunities for self-employment to educated persons in the rural sector :

(i) Setting up of agro service centres,

(ii) Financial assistance to entrepreneurs for setting up of industries.

**Zoological Survey of India**

2205. SHRI SAROJ MUKHERJEE : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government are considering